

# **THE HIGH COURT OF ORISSA, CUTTACK**

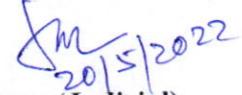
Notice No. Admn. Comp-XXXIV-03/2016-22(P.F.-II)- 7957, Dtd. 20.05.2022

## **NOTICE**

It is hereby notified that the bid submitted by M/s BHARAT IT SERVICES LTD., KOLKATA, M/s SONATECH INFO SOLUTIONS PVT. LTD., Bhubaneswar, M/s ACCEL IT SERVICES, Bhubaneswar and M/s PORTAL INFOTECH, Bhubaneswar pursuant to this Court's e-Procurement Notice No- XXXIV-03/2016-22(P.F.-II)-4249, dated: 11.03.2022 (towards CAMC for Computers, Servers and associated peripherals installed in District & Subordinate Courts under e-Courts Project) are found to be qualified in the Technical Bid Evaluation process.

Their Financial bids shall be opened on Dtd - 23.05.2022 at- 11.30 A.M .

By order



Registrar (Judicial)